OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (2)/2023/ 88078-118

Dated, Delhi the

Sub:- Change of name in r/o an officer of Delhi Judicial Service from Kautak to Kautak Bhardwaj.

Copy forwarded along with its enclosure for information and necessary to 1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.

2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.

- 3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
- 4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.

5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

Ravinder Bedi

District Judge (Commercial Court)-12 Officer In-charge Judicial Branch (Central) For Principal District & Sessions Judge(HQs),

Delhi

HIGH COURT OF DELHI, NEW DELHI

(Gazette II-A Branch)

DHC/Gaz.I-A/G

To

1. The Pr. District & Session Judge HOI his Fazari Courts, Delhi.

- 2. The Pr. District & Sessions andge, South District, Saket Courts, Delhi.
- 3. The Pr. District & Sessions July estrict, Karkardooma Courts, Delhi.
- 4. The Pr. District & Sessions Judge, South-West Distt., Dwarka Courts, Delhi
- 5. The Pr. District & Sessions Judge, Shahdara District, Kkd Courts, Delhi.
- 6. The Pr. District & Sessions Judge, South-East District, Saket, Delhi.
- 7. The Pr. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
- 8. The Pr. District & Sessions Judge, New Delhi Distt, Patiala House Courts.
- 9. The Pr. District & Sessions Judge, North-West District, Rohini Courts, Delhi.
- 10. The Pr. District & Sessions Judge, North District, Rohini Courts, Delhi.
- 11. The Pr. District & Sessions Judge-cum-special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
- 12. The Pr. District & Sessions Judge, North-East District, Kkd Courts, Delhi.
- 13. The Pr. Judge, Family Courts (HO), Dwarka, Delhi.
- 14. The Director, Delhi Judicial Academy, Dwarka, Delhi.
- 15. The Principal Secretary, LJ&LA, Govt. of NCT of Delh.

Sub: Change of name in r/o an officer of Delhi Judicial Service from Kautuk to Kautuk Bhardwaj.

"Sir/Madam.

directed to forward herewith сору of No.7631/DHC/Gaz.II-A/G-10/2023 dated 02.11.2023, regarding change cf name of Mr. "KAUTUK" to "KAUTUK BHARDWAJ", an officer of Delhi Judicial Service, presently posted as Civil Judge in West District, Delhi. necessary changes be incorporated by the district(s) concerned, in the service book and other records pertaining to the officer.

Yours sincefely,

(Mukesh Gupta)

Deputy Registrar (Gaz. II-A) for Registrar General

hidl. Br. > 6/10/1/123

Cont....pg.2

[To be published in the Delhi Gazette (Part-IV) Ordinary]

HIGH COURT OF DELHI: AT NEW DELHI

7631 No.____/DHC/Gaz.II-A/G-10/2023

Dated: 2 11 2023

NOTIFICATION:

Hon'ble the Chief Justice has been pleased to permit Mr. Kautuk, an officer of Delhi Judicial Service, to change his name from "KAUTUK" to "KAUTUK BHARDWAJ" and ordered that henceforth he will be known as "KAUTUK BHARDWAJ".

BY ORDER

(DR. SAURABH KULSHRESHTHA) OFFICER ON SPECIAL DUTY (GAZETTE-II)

(-2-)

Encl.: As above.

Endst. No. ____/DHC/Gaz.II-A/G-10/2023

Date:

- Mr. Kautuk Bhardwaj, Civil Judge through the Pr. District & Sessions Judge, West District, Tis Hazari Courts, Delhi w.r.t. their Endst. No. 838/Corr./Gaz./PD&SJ West/2023 cated 20.07.2023.
- 2. The AOJ (Gaz.II-B), High Court of Delhi, New Delhi.
- 3. Personal files of concerned officer.

(Sunil Singh Negi) Assistant Registrar (Gaz.II-A)